

(d) if so, whether Government propose to investigate the matter ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) to (d). Necessary information is being collected and will be laid on the Table of the House as soon as it is available.

Payment of Pension Through Money Order

5980. SHRI M. RAJANGAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to extend the facility of payment of pension through Money Order to those Central Government Employees who are getting pension of more than Rs. 100; and

(b) if not, the reasons therefor ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) and (b). In pursuance of the recommendations of the Administrative Reforms Commission, in their Report on Treasuries, instructions issued in August last that pensions, including provisional pensions, upto Rs. 100/- per month should, at the request of the pensioners, be remitted to them by money order at Government expense. However, under the Central Treasury Rules pensioners drawing pensions not exceeding Rs. 250/- per month are also entitled to receive their pensions through money orders, but the money order commission is payable by them. In view of the additional cost involved there is at present no proposal to remit by money order pensions in excess of Rs. 100/ at Government expense.

Demand for a Sainik School in Delhi

5981. SHRI NARSINGH NARAIN PANDEY: Will the Minister of DEFENCE be pleased to state:

(a) whether there is a great demand for opening a Sainik School exclusively for children residing in the Union Territory of Delhi; and

(b) if so, whether Government propose to start such a school in the vicinity of Delhi ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Sainik Schools are normally opened at the request of the State Governments who provide land and buildings for the School and also stipends & scholarships to a large number of students. No request from the Delhi Administration for opening a School at Delhi has been received so far.

(b) Does not arise.

बम्बई में तस्करी के माल का बरामद किया जाता

5982. श्री के० मालन्ना : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सीमाशुल्क अधिकारियों ने हाल ही में 4 लाख रुपये की कीमत का तस्करी का कपड़ा बम्बई में बरामद किया है; और

(ख) यदि हां, तो इस मामले का संक्षिप्त व्यौरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) और (ख). इस आशय की सूचना प्राप्त होने पर कि बारसोबा में सेंट जेबियर्स बिल्दा के आउट हाउस में निषिद्ध वस्तुएं बसा की गई हैं, केन्द्रीय उत्पाद-शुल्क विभाग, बम्बई के सीमाशुल्क अधिकारियों ने 12-13 अप्रैल, 1972 को पंच गद्दाहों की उपस्थिति में उपयुक्त स्थानों की तलाशी ली। कुल मिलाकर 64 पैकेट बरामद किये गये जिनमें 4.6 लाख रुपये के मूल्य के चोरी छिपे लिये गये कपड़े (साड़ियां तथा सूटिंग), 60,000 रुपये के मूल्य का धातु का भागा तथा लगभग 31,000 रुपये के मूल्य के चड़ी के फीते शामिल थे। मामले की जांच पड़ताल की जा रही है।